

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4(a)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : M/S BIDAR RUBBER AND RECLAIMS PVT. LTD. & 8 OTHERS
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

- 1) for KSR & Co.
Dr. K.S. Ranichandran P.C.S } for Petitioners
M.K. Dheethan Adv. } Bag 1 to 4
- 2) FOR DHANARAJ
PRAKASH. R. 7, 8, 9
- 3) P.H. ARVINDA PANDIAN - Sr ADV
FOR
C.B.C. VISWANU - COUNSEL FOR
R 1 to 6

ORDER

At request of the parties, list this matter on 11.04.2019.

—S.D.—

(S.VIJAYARAGHAVAN)
Member (Technical)

—S.D.—

(B.S.V.PRAKASH KUMAR)
Member (Judicial)